

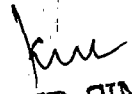
2/11

11/01/2007

None is present for applicant.  
Mr. Vinit Mathur, Counsel for respondents.

List the case on 09/03/2007  
for admission.

  
**R. R. BHANDARI**  
Adm. Member

  
**KULDIP SINGH**  
Vice Chairman

OA No. 297/2004

Date of order: 09.03.2007

None present for applicant.

Mr. M. Godara, proxy counsel for

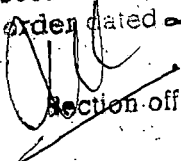
Mr. Vinit Mathur, counsel for respondents.

None present for applicant even in the second round. Earlier on the two occasions also no one was present for the applicant. So the O.A. is dismissed in default.

  
[ Tarsem Lal ]  
Administrative Member

  
[ Kuldip Singh ]  
Vice Chairman

Part II and III destroyed  
in my presence on 2-6-14  
under the supervision of  
section officer ( ) as per  
order dated 26-5-14

  
Section officer (Record)

Copy of order sent  
to the applicant  
on 20/4/11